

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 212 of 2011
in Appeal No. 100 of 2010**

Dated : 21st October, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Konaseema Gas Power Limited

....Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant (s): Mr. Jafar Alam, Mr. Anshu Bhanot and
i/b Mr. Amardeep Jaiswal

Counsel for the Respondent (s): Ms. Surbhi Sharma for R-3 to R-7

ORDER

The learned counsel for the Appellant is filing rejoinder today. Post
the matter for hearing on **14th November, 2011 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/ak